

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/240(CHE)/2024**  
**PETITION NUMBER : CP(IBC)/231/2022**  
**NAME OF THE APPLICANT : Kavitha Surana (RP) (J Saravanan)**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 95(1) & 99 of IBC. 2016**  
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**ORDER**

Ld. Counsel for the Financial Creditor Mr. M.L. Ganesh. Ld. Counsel  
Mr. V. Bathri Narayan for the IRP.

In this case, the Respondent has neither represented nor filed any reply till date.

The Respondent is given final opportunity to file the reply within 2 weeks  
failing which Respondent will be set ex parte.

List the matter for hearing on **04.07.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk